

SUPREME COURT OF INDIA
(GRANT NO.63)

Statement of Receipts and Disbursements for the year 2008-09

(Rupees in Crores)

S.No.	Head of Account	Actual Upto August 2008	Copy Upto August, 2007	% Variation
	<u>Receipts</u>			
	Consolidated Fund of India			
	Revenue Receipts			
	Tax Revenue	0.38	0.93	-59.14
	Non-Tax Revenue	0.81	0.7	15.71
	Grants-in-aid & contribution	0	0	
	Capital Receipts			
	Recovery of Loans	0.23	0.24	-4.17
	Other Non- DebtCapital Receipts	0	0	
	Public Debt	0	0	
	Contingency Fund	0	0	
	Public Account	5.84	16.22	-64.00
A	Total Receipts	7.26	18.09	-59.87
	<u>Disbursements</u>			
	Consolidated Fund of India			
	Revenue Expenditure			
	Plan	0	0	
	Non-Plan	25.95	25.65	1.17
	Capital Expenditure			
	Plan	0	0	
	Non-Plan	0	0	
	Loans & Advances			
	Plan	0	0	
	Non-Plan	0.07	0.05	40
	Contingency Fund	0	0	
	Public Account	5.52	15.28	-63.87
B	Total Disbursements	31.54	40.98	-23.04
C	Net Cash Flow (A-B)	-24.28	-22.89	

Copy-Corresponding figure for Previous Year

1. Actuals are unadjusted provisional figures.
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

SUPREME COURT OF INDIA

Statement of Receipts for the year (2008-2009)

(Rupees in Crores)

S.No.	Major / Minor Head	Collection Upto August 2008	Coppy Upto August 2007	% Growth
	<u>Revenue Receipts</u>			
1	0021-Taxes other than Corp.Tax	0.38	0.93	-59.14
2	0049-Interest Receipts	0.08	0.04	100
3	0059-Public Works	0.44	0.47	-6.38
4	0070-Other Administrative Service	0.14	0.04	250
5	0071-Contribution and Recoveries towards Pension and Other Retirement benefits 0075-Miscellaneous General Services	0	0.01	0
6	0210-Medical and Public Health	0.07	0.07	0
7	0216-Housing	0.08	0.07	14.29
	<u>Capital Receipts</u>			
1	7610-Loans & Advances to Govt. Servan	0.23	0.24	-4.17
	Total:	1.42	1.87	-24.06

Coppy-Corresponding figure for Previous Year

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SUPREME COURT OF INDIA

Scheme Wise Statement of Expenditure for the year (2008-2009)

(Rupees in Crore)

S.No.		B.E. 2008-2009			Actul Expenditure Upto August 2008			Coppo Upto August 2007		
		Plan	N-Plan	Total	Plan	N-Plan	Total	Plan	N-Plan	Total
	Grant No.62									
	Supreme Court of India	0	58.57	58.57	0	25.20	25.20	0	24.17	24.17
<i>COPPY- Corresponding figure for Previous year</i>										

- Expenditure incurred by other Deptts./Ministries in the Grant(s) of this Deptt/Ministry is not included in the Scheme-wise details of expd.
1. Actuals are unadjusted provisional figures
 2. 1 Crore = 10 Millions
 3. Expenditure is net of recoveries.